

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 28-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sumit Kumar Sharma, Adv.
Mr. Niraj Sharma, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Ahmer Shaikh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Records have been received.

Respondent no.1 has already filed counter affidavit.

Two weeks time, as a last chance is granted to Ld. Counsel for appellant to file death certificate/IA deletion in respect of deceased respondent no.2.

List again on 15.09.2023.

VIVEK SAXENA
Registrar

pm